

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 110  
IA No. 455/JPR/2022  
CP No. (IB)- 56/10/JPR/2021  
Under Section 10 of IBC, 2016

**In the matter of:**

**Ranisagar Cement Company Limited**

... Applicant

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nivedita R. Sarda, Adv.  
For the Respondent : Nitin Chhatwani, Adv.

**ORDER**

On the request of both the counsels, the matter is adjourned. List the matter on 21.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 23, 2024